

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06-09-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others
UNDER SECTION : 397/398

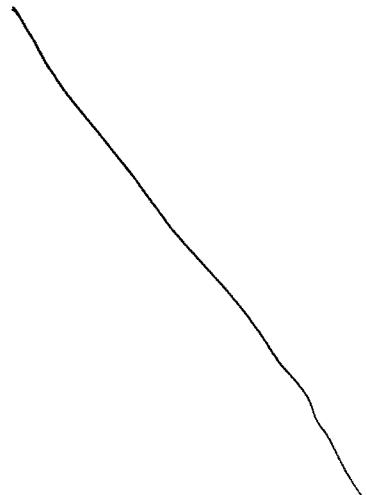
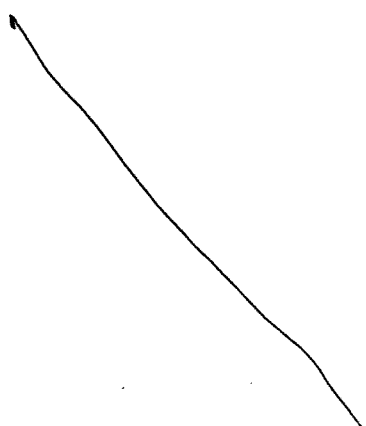
S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

① P.H. ARVINDH PANDIAN - Sr ADV
FOR
CIBI VISKMU - COUNSEL FOR
R-1 to 5

② P. Pratheesh
for Dhenuraj - Other Respondents


3) Dr. K.S. Ravichandran P.C.S } for Petitioners
M.K. Pratheesh Adv. }
for KSR & Co. } No. 1 to 4




TCP/106/2016

ORDER

PCS for the Petitioners present. Counsel for the Respondents present. Both counsels prayed for time for making submissions. At request, time is enlarged for hearing submissions. Parties are directed to explore the possibilities of settlement, if any. Put up on 09.10.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr